

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/95/IB/2018
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : V.NAGARAJAN (in the matter of Ashok Magnetics Ltd)
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 12

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

EBENEZAR INBARAJ

commsel for RP



ORDER

Counsel for RP present and submitted that the CoC in its meeting held on 20.10.2017 resolved to seek the extension of the period of CIRP under section 12 of IBC, 2016 for a period of 90 days.

Heard the Counsel. Perused the Application along with the Minutes of the CoC. The Application is allowed. The CIRP period is extended for further period of 90 days with effect from 03.03.2018 onwards. Accordingly, Application stands **disposed of**.

-sb-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk